

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 110  
CP No. (IB)- 30/7/JPR/2023  
Under Section 7 of IBC, 2016

**In the matter of:**

**Jai Prakash Rawat Liquidator of R. S. Motors Pvt. Ltd.**

**...Financial Creditor**

**Versus**

**Sumit Texspin Pvt. Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nikhil Yadav, Adv.  
For the Respondent : Rohan Sogani, CA

**ORDER**

Heard Mr. Nikhil Yadav, Adv. appearing on behalf of the Petitioner. Mr. Rohan Sogani, CA appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for arguments on 21.08.2024.

Sd-

(Rajeev Mehrotra)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

July 08, 2024